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- * IN THE HIGH COURT OF DELHI AT NEW DELHI
- + C.O.(COMM.IPD-PAT) 70/2022 & I.As. 20210/2022, 1937/2023, 12499/2023

ALPA LABORATORIES LIMITED

..... Petitioner

Through: Mr. Avinash K. Sharma, Advocate.

versus

TROIKAA PHARMACEUTICALS LTD AND ANR.

..... Respondents

Through: Mr. Gopal Jain Sr. Advocate with

Mr. Ajay Bhargava, Mr. Aseem Chaturvedi, Mr. Shivank Diddi and Ms. Phalguni Nigam Advs. (M:

98731 22789).

Mr Harish Vaidyanathan Shankar CGSC with Mr Srish Kumar Mishra Mr Sagar Mehlawat and Mr Alexander Mathai Paikaday, and Mr M Sriram, Advocates (M: 98107

88606).

CORAM:
JUSTICE PRATHIBA M. SINGH
ORDER
11.09.2023

- 1. This hearing has been done through hybrid mode.
- 2. This matter is taken up today as 8th September, 2023 was declared a holiday on account of the preparations for G-20 Summit.

I.A. 12499/2023 (for early hearing)

- 3. This is an application for early hearing. Application has become infructuous.
- 4. Application is disposed of.





C.O.(COMM.IPD-PAT) 70/2022 and I.A. 20210/2022, 1937/2023

- 5. This is an application under Order VII Rule 10 CPC. Pleadings are complete.
- 6. List on 11th October, 2023.

PRATHIBA M. SINGH, J

SEPTEMBER 11, 2023 *mr/dn*